

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

26. MA 2895/2019 IN C.P. 08/2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

**NAME OF THE PARTIES:- James Martin Pereira**  
**V/s**  
**Promas Engineers Pvt Ltd & Ors**

**Section: 241 -242 of the Companies Act, 2013**

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**ORDER**

Counsel, Avinash R Khanolkar a/w Adv Surekha Yadav appeared for the Applicant and  
Counsel, Sujata Melekar appeared for the Respondent through VC. By consent of the  
parties list this matter for hearing on **02.09.2024 at 02:30 PM.**

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**